mance is linked to several factors like trend in prices, demand and availability of resources.

(c) The step, already take to step up production are given in the statement.

## Statement

The following specific policy measures ■were taken in recent past to strengthen the electronic' industry in the country:—

- (a) For a number of categories, "broadbased" licences are issued.
- (b) The Electronic components industry has been delicensed.
- (c) The import of technology and foreign collaboration are permitted in \*U areas of electronics. Units having foreign equity less than 40% allowed in all areas.
- . (d) Development of small scale industry is being particularly encouraged. Approvals for a number of items have been decentralised to the level of State Directorate Industries. Investment limit for this sector has been revised to Rs. 35 lakhs and that for ancilliary units to Rs. 45 lakhs.
- (e) In order to achieve economics of n scale in certain key areas, certain components which were reserved for small scale sector have been dereserved.
- (f) In almost all areas of electronics, excluding consumer electronics, MRTP companies have been exempted from clearance under Sections 21 and 22 of MRTP Act.
- (g) The private sector units are permitted to manufacture telephones, EPABX, teleprinters, facsimile equipment, data communication terminals, etc. Other telecommunication items can also be taken up by the private sector with Central/State Government participation of at least 51 per cent equity shares.
- (h) For computer industry, the emphasis is on the manufacture of computers based on latest technology at prices comparable with international level and progressively increasing indigenisation consistent with economic viability.

- (i) A new software policy has been announced to encourage production and export of software.
- (j) Import duty on raw materials, components and capital equipment has been reduced. For component industry, the duty on raw materials, parts & semi-finished goods have been rationalised.
- (k) The import policy hag been rationalised "with, view to increase production.
- (1) Government Is promoting appropriate applications of electronics to improve productivity, quality, safety and quality of services.

Publication of Telephone Directory of Goa

1685. SHRI JOHN. F. FERNANDES: Will the Minister of COMMUNICA TIONS be pleased to state:

- (a) whether Government's attention have been drawn to the grave errors in the Goa Telephone Directory wherein the names of Members of Parliament and T.A.C. members are not properly printed;
- (b) whether the list of T.A.C. members printed on the\* Directory carries the names of Members of Parliament much below the names of State Government officials and Members of State Legislature; and
- (c) if so, whether this Directory would be withdrawn with immediate effect and be reprinted?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c) The information is being collected and will be laid on the Table of the House.

Licence for manufacture of FAX Machines in Goa

1686. SHRI JOHN F. FERNANDES: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) whether the Goa State Government have approached the Central Government